

**Difficulties in Promotion of Joint
Ventures Abroad**

302. SHRI BIRENDER SINGH RAO :
SHRI K. LAKKAPPA :
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number and particulars Joint ventures abroad promoted by the Indian industrialists;

(b) whether the Indian industrialists have complained of any handicaps in the promotion and expansion of such joint ventures;

(c) whether the paucity of foreign exchange places the Indian industrialists in a relatively disadvantageous position; and

(d) whether Government have reviewed the performance of these joint ventures and made any study in regard to the difficulties encountered by them in the matter of cash remittances ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) A statement is enclosed.

(b) to (d). Periodical review of the working of our Industrial joint ventures abroad is undertaken by the Government to evaluate their performance and to find out the difficulties experienced by the Indian entrepreneurs in implementing the projects abroad.

The foreign exchange requirements for Indian participation in joint ventures abroad are for payments towards investment as equity participation and other preliminary incidental expenses. For the purpose of equity participation, the Government approves of capitalisation of export proceeds on export of plant and machinery. Cash participation is not possible in the present stage of Indian economy. In respect of preliminary and incidental expenses, however, some of our entrepreneurs have pointed out difficulties in getting necessary foreign exchange. In order to remove this handicap requests from Indian participants for foreign exchange requirements are considered and releases are made on merits of the case.

Statement

<i>Name of country</i>	<i>Field of Collaboration</i>	<i>Indian Collaborator</i>
Ethiopia	(1) Textile Mill	M/s. Birla Bros. (P) Ltd., Calcutta.
	(2) Soap Factory	M/s. Bombay Soap Factory, Bombay.
	(3) Woollen Tex. Mill	M/s. Duncan Bros. & Co., Calcutta.
Kenya	(1) Textile Mill	Shri R. M. Goculdas, Bombay.
	(2) Gripe Water Plant	M/s. K. T. Dongre & Co. (P) Ltd., Bombay.
	(3) Woolen Tex. Mill	M/s. Raymond Woollen Mills Ltd., Bombay.
	(4) Light Engg. Complex	M/s. H. L. Malhotra & Sons (P) Ltd, Calcutta.
	(5) Cork Factory	M/s. Indian Cork Mills, Bombay.
Libya	(1) Pipe Mfg. Unit	M/s. Indian Hume Pipe Co. Ltd., Bombay.
Mauritius	(1) Mosaic Tiles & Rolling Shutters Mfg. Unit.	M/s. Sidharath Jasubhai, Ahmedabad.
Nigeria	(1) Engg. Goods	M/s. Birla Bros. (P) Ltd., Calcutta.
	(2) Solvent Extraction Plant	- do -
	(3) Razor Blade Factory	M/s. H. L. Malhotra & Sons, Calcutta.
Uganda	(1) Jute Mill	M/s. Birla Bros. (P) Ltd., Calcutta.
Ceylon	(1) Sewing Machines	M/s. Jay Engg. Works, Calcutta.
	(2) Glass Factory	M/s. Swastik Glass Works, Chandrapur.
	(3) Manf. of PVC Leather Cloth	M/s. Bhor Industries (P) Ltd., Bombay.

<i>Name of country</i>	<i>Field of Collaboration</i>	<i>Indian Collaborator</i>
Iran	(1) Manf. of Spare Parts & Automotive Components	M/s. Mahindra & Mahindra, Bombay.
Malaysia	(1) Manf. of Steel Furniture (2) Confectionary Unit (3) Precision Tools & Gauge Mfg. Unit	M/s. Godrej & Boyee Mfg. Co., Bombay. M/s. Parrys Confectionary Ltd., Madras. M/s. Gupta Machine Tools (P) Ltd., Calcutta.
Singapore	(1) Automobile Accessories	M/s. Teksons (P) Ltd., Bombay.
Thailand	(1) Synthetic Fibre Spg. Plant	M/s. Birla Bros. (P) Ltd., Calcutta.
Ireland	(1) Manf. of Tufted Carpet Yarn	M/s. Mafatalal Gagalbhai, Bombay.
U K	(1) Asbestos Cement Products Plant	M/s. Birla Bros. (P) Ltd., Calcutta.
Canada	(1) Hardboard Factory	M/s. Anil Hardboards Ltd., Bombay.
W. Germany	(1) Manf. of Oil Engines, Rice Milling Machine etc. (2) Manf. of Hose Clips	M/s. Kirloskar Oil Engines, Poona. Shri N. Krishnan, Bangalore.

Explosives Found in Kashmir Mail at Delhi Main Station

303. SHRI AMAR NATH CHAWLA :
SHRI MUHAMMED SHERIFF :

Will the Minister of RAILWAYS be pleased to state :

(a) whether four bags containing explosives were recovered from the Kashmir Mail at Delhi Main Station on the 21st October, 1971;

(b) if so, whether any enquiry has been held in the matter; and

(c) whether some persons have been arrested in this connection, if so, the particulars thereof and the action taken against them ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No. Only four crackers were found.

(b) The case is under investigation by CID crime branch Delhi.

(c) No.

Plan to Eliminate Regional Imbalance in Power Generation and Consumption

304. SHRI M. KATHAMUTHU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any plan has been drawn up to eliminate the regional imbalance in power generation and consumption in the country; and

(b) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Yes, Sir. A Power Development Plan covering the decade 1971-81 has been prepared keeping also in view the removal of regional imbalances in the various regions in the country.

(b) The Plan provides for a total additional generating capacity of 52 million KW in the country by 1980-81 and has been prepared on a regional basis. The choice of the schemes in the various regions have been governed on the basis of a mix which would ensure an economic pattern of generation in the various regions. The locations of major schemes have been identified to ensure their further processing speedily. Adequate generating capacity has been provided in the